NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 97/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES: Mr. Prabhakar Balwant Amolik

M/s. The Bombay Diocesan Trust Association P. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATION

1 James Baker Respondent No 7

2. Rajalnethy de Respondent Rully

Adv. Mohandas No. 12

3. Aau Daview singer for Respondent Nos. Towns

164 10 11

4. M. S. Bhandway Adv.

V. P. VERMA Jev Petitioners

Order

C.P No. 97/397-398/NCLT/MB/MAH/2013

- 1. Both the parties are present.
- 2. The Respondent No. 12 Counsel requested time on the ground that they have been engaged in this matter only two days before this hearing

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3. At request of the Respondent Counsel, list this matter on 21.09.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 30th August, 2016.